

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 129

CP (IB) No. 44/Chd/Chd/2024

IN THE MATTER OF:
Ultratech cement limited

...Petitioner-Operational Creditor

Versus

Address Infratech Private Ltd.

...Respondent-Corporate Debtor

Under Section: 9 IBC 2016

Order delivered on 24.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.05.2024.

Sd/-

Court Officer